

SPECIAL BENCH
COURT - II

O-222

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/932(KB)2019
MA(COMPANIES ACT)/8(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13TH FEBRUARY 2024, 10:30 A.M

IN THE MATTER OF	ROC WEST BENGAL VS MANGALKAMNA SALES PRIVATE LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Appearance (via video conferencing/physically)

Mr. S. K. Tiwari, Adv.

] For the Official Liquidator

ORDER

1. Ld. Counsel Mr. S. K. Tiwari appearing on behalf of official liquidator present.
2. Post this matter before Regular Bench for hearing on **15.04.2024**.

**D. Arvind
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**

Ar.